

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, BULDANA**

**NOTICE**

1<sup>st</sup> January, 2021.

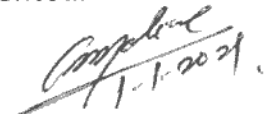
Ref'nce : Hon'ble High Court letter No.Spl./Comp./373/2020 Dt.07<sup>th</sup> Dec. 2020

It is hereby notified for the information of all Advocates, Litigants and the Public at large that, District & Sessions Court, Buldana has deployed the e-filing 3.0 facility with new features.

The URL of the e-filing 3.0 is as follows...

**<https://filing.ecourts.gov.in/pdedev/index.php>**

All Advocates, Litigants and Public at large are therefore requested to make fullest use of the new e-filing facility and get benefited.



**( Mahendra K. Mahajan )**

Principal District & Sessions Judge,  
Buldana